

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**Item 32**

**IA No. 622/2023  
in  
CP(IB) No. 147/Chd/HP/2019  
(Admitted Matter)**

**Under Section 7 & 22(3)(b),IBC  
2016**

**In the matter of:-**

Syndicate Bank

Vs.

.....Petitioner

Omid Engineering Pvt. Ltd.

....Respondent

Due to paucity of time, the matter could not be taken up, hence,  
adjourned to 27.03.2023.

Sd/-  
Court Officer

March 09, 2023  
VN